

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1395 of 2019

IN THE MATTER OF:

George Vinci Thomas

...Appellant

Versus

M/s Capedge Consulting Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant : Mr. Harshad V. Hameed, Advocate

For Respondent : Mr. Aurojyoti Chatterjee, Mr. Rajiv S. Roy, Mr. Udayan Agarwal, Mr. Anurag Singh and Ms. Jayasree Saha, Advocates

ORDER

04.02.2020 Learned Counsel for Appellant wants to file Rejoinder. The same may be filed within two weeks.

List the Appeal 'for admission (after Notice)' on **16th March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md